

PROF. N. G. RANGA: Only a thousand rupees was offered as compensation for a pregnant woman who was killed. There seems to be something wrong. May I know whether the Government would see that a larger amount is offered?

MR. SPEAKER: I have already gone to the next Question. You cannot spend all the time on this Question. Mr. Horo.

PROF. N. G. RANGA: So much time was already wasted and you allowed it, I have a supplementary to put.

MR. SPEAKER: I am not going to allow.

Post of Chancellor for Jawaharlal Nehru University .

*413. SHRI N. E. HORO: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that for the past 9 months the Jawaharlal Nehru University has been without a Chancellor; and

(b) if so, the reasons thereof?

THE MINISTER OF EDUCATION
AND HEALTH AND SOCIAL WEL-
FARE (SHRI B. SHANKARANAND):
(a) Yes, Sir.

(b) A statement is laid on the Table of the Sabha.

Statement

(b) Shri Morarji Desai had resigned from the Office of the Chancellor of Jawaharlal Nehru University on July 27, 1979. The President, in his capacity as the Visitor of the University, accepted his resignation on October 6, 1979 and asked the Executive Council to recommend a panel of names for appointment of his successor. The Executive Council, after considering the matter at its meeting held on April 22, 1980, recommended a panel of names. The panel has been received in the Ministry and the matter is being processed further.

SHRI N. E. HORO: The statement says that the Chancellor of JNU, Shri Morarji Desai, resigned on July 27, 1979 and only after 2-3 months, the President accepted his resignation on October 6, 1979. It further states that the Executive Council at its meeting on April 22, 1980 prepared a panel of names. That means, a period of about 9 months had elapsed. I would like to know from the hon. Minister when did the recommendation of the Executive Council come to the Ministry, what are the names of the persons included in the recommendation and how early the Government are going to appoint the Chancellor for JNU.

SHRI B. SHANKARANAND: The Executive Council of JNU considered the question of drawing up of a panel of names for the office of the Chancellor at its meetings held on 22-11-1979, 20-2-1980 and 22nd April, 1980. The Executive Council sent a panel of three names, Dr. D. S. Kothari, Prof. D. T. Lakdawala and Shri Satyajit Ray.

SHRI N. E. HORO: I would like to know from the hon. Minister how much time they are going to take to finalise the name of the Chancellor because already 11 months have passed and the University is without a Chancellor. I want to know by which date they are going to appoint the Chancellor of JNU.

SHRI B. SHANKARANAND: There is no delay of 9 months. As I have said, it is only on 22nd April, 1980 that the Executive Council has sent the names. It is about 2 months now. We will take action as early as possible.

DR. SUBRAMANIAM SWAMY: I would like to know from the hon. Minister whether he is aware that Jawaharlal Nehru University has greatly suffered because of the fact that the Chancellor in the past, had

not been able to give adequate time to the fact that the Communist Party of India's card holding members, without academic qualifications, have gone there. In view of that, will he take care to see that such a Chancellor is appointed to maintain the academic independence of Jawaharlal Nehru University and see that this attempted take over of Jawaharlal Nehru University by the CPI is frustrated?

SHRI B. SHANKARANAND: I can only say it is a suggestion for action.

PROF. K. K. TEWARY: I do not know if the hon. Minister is aware that this premier University of India has been ailing for quite some time. As suggested by Mr. Swamy, not only the CPI people but a large number of CPM card holders are also smuggling themselves into the campus and in matters of appointment of University teachers, in matters of admission, in matters of scholarships—in all these things—only persons owing allegiance to CPI or CPM are admitted into different courses and scholarships are granted only on that basis. Will the Minister agree to order a probe into the working of Jawaharlal Nehru University?

SHRI B. SHANKARANAND: I thank the hon. Member for this information and I can only say, again, that it is a suggestion for action.

SHRI NIREN GHOSH: I would like to know from the hon. Minister...

(Interruptions) . . .

MR. SPEAKER: Not allowed; I have not allowed you.

(Interruptions)

MR. SPEAKER: Your question has answered. He has taken note. (Interruptions). Nothing more. Why do you persist? It is not allowed.

SHRI NIREN GHOSH: It is said that on account of difference of opinion in the Executive Council, they

took a long time to make a recommendation, and a premier University had to get along with the post of Chancellor remaining vacant for more than one year. In this connection, may I know in how many Universities of India the posts of Chancellor and Vice Chancellor are lying vacant?

MR. SPEAKER: Not allowed.

PROF. MADHU DANDAVATE: The hon. Minister, in his statement, has already said that on October 6, 1979, actually, the resignation was accepted and he said that it took some time for the Executive Council to recommend a panel. I want to know how it is that this delay was caused. I do not want to induct any politics but the fact is that there was an agitation in Jawaharlal Nehru University on a number of academic issues and relative issues. In spite of that, when the Chancellor was not there, why it is that the Executive Council took so much time and, after they recommended a panel, why is Government sitting tight over the panel and not taking a final decision to choose one of the three or to reject all the three?

SHRI B. SHANKARANAND: I need not repeat that we have not taken any undue time over it and we have not delayed it. This Executive Council, which is the authority of an autonomous University, took some time in drawing up a panel of names. But since the names have now been received, we will take necessary action.

WRITTEN ANSWERS TO QUESTIONS

Fishing Harbour at Niragarh, Orissa

*414. **SHRI LAKSHMAN MALLICK:** Will the Minister of AGRICULTURE be pleased to state:

(a) the date on which the decision on the setting up of a fishing harbour at Niragarh near Asrang in Orissa